	/F		a) of out no substan	,	here for previous Lis	,		na) Damulatiana 20	40	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
51. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	753	1074832156	753	1038354921	80.54	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	226437923	2	226437923	17.56	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	120	14004813	120	7077313	0.55	0	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	17415049	1	17415049	1.35	0	0	0	Annexure 9
Total		876	1332689941	876	1289285206	100.00	0	43454735	0	